

## Format of Affidavit-Cum-Undertaking

(To be executed on non-judicial stamp paper of Rs. 100/- duly attested by Executive Magistrate or Notary Public)

I, \_\_\_\_\_, S/o, D/o, W/o \_\_\_\_\_  
residing at \_\_\_\_\_ Date of Birth \_\_\_\_\_ do hereby solemnly  
affirm and declare as under :

1. That I accept my offer of appointment for the post of "Peon/Orderly/Dak-Peon" in Delhi District Courts.
2. That the attested copies of documents alongwith the offer of acceptance submitted by me are true and correct.
3. That I possess Driving Licence. (**Note: If the candidate is not having any driving Licence then write that "I do not possess valid Driving Licence"**).
4. That I am aware of the fact that upon verification by the Competent Authority, if it is revealed that any of the information furnished /documents submitted by me are false, manufactured, concocted, forged and fabricated or that Driving Licence is issued under my name by the competent authority and I have disclosed that I do not possess any valid Driving Licence then it amounts to fraud upon the Competent Authority. In that case Competent Authority may relieve me from services without assigning any reason and may also initiate necessary criminal proceedings against me.

DEPONENT

### **VERIFICATION:**

Verified at \_\_\_\_\_(place) on this \_\_\_\_\_(date) day of \_\_\_\_\_(month, year) that the contents of the paragraph Nos. 1 to 4 of the aforesaid affidavit-cum-undertaking are true and correct to my personal knowledge and no part of it is false and nothing material has been concealed therefrom.

DEPONENT